

No.GOB(I) 4(1)/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 16TH APRIL, 2021.

NOTIFICATION

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 24, 2021**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Basavaraj S. Chegaraddi	Addl. District and Sessions Judge, Chitradurga.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (Vice Smt. Pushpavathi V. - transferred)
2	Sri. Nandakumar B.	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Kalaburagi (to sit at Sedam). (Vice Sri. Ningappa Parashuram Koparde – transferred)
3	Sri. M.Kanumaiah	II Addl. District and Sessions Judge, Bidar (to sit at Basavakalyan).	Proposed for appointment as Prl. Judge, Family Court, Kolar. (Vice Smt. Shayma Khamroz – transferred)
4	Smt. Rajeshwari N. Hegde	I Addl. District and Sessions Judge, Mandya.	XLVI Addl. City Civil and Sessions Judge, Bengaluru City. (Spl. Court – CBI cases) (Vice Sri. Girisha Bhat K. – transferred)

1	2	3	4
5	Sri. Shubhaveer B.	XLIII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Ballari (to sit at Hosapete). (Vice Sri.K.M.Rajashekar – transferred)
6	Smt. Meenaxi Mahadevappa Bani	XXIV Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	II Addl. District and Sessions Judge, Belagavi. (Vice Sri. G.Nanjundaiah – transferred)
7	Sri. Ningappa Parashuram Koparde	IV Addl. District and Sessions Judge, Kalaburagi (to sit at Sedam).	II Addl. District and Sessions Judge, Ramanagara (to sit at Kanakapura). (Vice Sri. Shankarappa Nimbanna Kalkani – transferred)
8	Sri. Madhusudhan B.	VIII Addl. District and Sessions Judge, Mysuru (to sit at Hunsur).	Proposed for appointment as Prl. Judge, Family Court, Gadag. (Vacant Court)
9	Sri. Shantaveer Shivappa	I Addl. District and Sessions Judge, U.K.Karwar (to sit at Sirsi).	Proposed for appointment as Prl. Judge, Family Court, Tumakuru. (Vacant Court)
10	Sri. Ravindra M. Joshi	XL Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, Udupi (to sit at Kundapura). (Vacant Court)
11	Sri. Krishnaji Baburao Patil	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Bidar (to sit at Basavakalyan). (Vice Sri.M. Kanumaiah – transferred)

1	2	3	4
12	Sri. Joshi Venkatesh	I Addl. District and Sessions Judge, Vijayapura.	IV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Alva Shanthanna Muthappa – transferred)
13	Sri. G.Nanjundaiah	II Addl. District and Sessions Judge, Belagavi.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vice Smt. B.Pushpanjali – transferred)
14	Sri. Maruti Bagade	X Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Labour Court, Hubballi. (Vice Sri.H.C.Shamprasad – transferred)
15	Sri. H.C.Shamprasad	Presiding Officer, Labour Court, Hubballi.	Proposed for appointment as Presiding Officer, Addl. Industrial Tribunal, Bengaluru. (Vacant Court)
16	Sri. Bannikatti Hanumanthappa R.	II Addl. District and Sessions Judge, Chitradurga.	Addl. District and Sessions Judge, Chitradurga. (Vice Sri. Basavaraj S. Chegaraddi – transferred)

1	2	3	4
17	Smt. S.Nagashree	Prl. Judge, Family Court, Davanagere.	Proposed for appointment as Prl. Judge, Family Court, Dharwad. (Vice Smt. Savithri Shivaputra Kujji – transferred)
18	Sri. Kudavakkaliger Mahadevappa Gangappa	II Addl. District and Sessions Judge, Shivamogga.	XXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Nagajyothe K.A. – transferred)
19	Smt. Hemavathi	IV Addl. District and Sessions Judge, Shivamogga (to sit at Bhadravathi).	II Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. S.Gopalappa – transferred)
20	Sri. Gulzarlal D. Mahavarkar	II Addl. District and Sessions Judge, Vijayapura.	I Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Joshi Venkatesh – transferred)
21	Sri. Patil Nagalinganagouda	II Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Mysuru. (Vacant Court)
22	Sri. S.Gopalappa	II Addl. District and Sessions Judge, Kalaburagi.	Services are placed at the disposal of the Government for being appointment as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vice Sri. H.A.Mohan – transferred)

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23	Smt. Vela Damodar Khoday	Prl. Judge, Family Court, Belagavi.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Mysuru. (Vacant Court)
24	Sri. Manjappa Hanamantappa Annayyanavar	III Addl. District and Sessions Judge, Belagavi.	XVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. R.Ravi – transferred)
25	Sri. K.M.Rajashekar	III Addl. District and Sessions Judge, Ballari (to sit at Hosapete).	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Krishnaji Baburao Patil – transferred)
26	Sri. K.L.Ashok	I Addl. District and Sessions Judge, Chikkamagaluru.	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Nandakumar B. – transferred)
27	Sri. Patil Mohankumar Bheemanagouda	District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, M.S. Building, Bengaluru. (ON REPATRIATION)	VIII Addl. District and Sessions Judge, Mysuru (to sit at Hunsur). (Vice Sri.Madhusudhan B. – transferred)
28	Smt. B.Pushpanjali	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	I Addl. District and Sessions Judge, Chikkamagaluru. (Vice Sri. K.L.Ashok – transferred)
29	Smt. Bennali Shivakumar Jayashree	Addl. District and Sessions Judge-FTSC-I, Mysuru.	XXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Meenaxi Mahadevappa Bani - transferred)

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30	Smt. Sheila B.M.	Prl. Judge, Family Court, Vijayapura.	II Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. R.Y.Shashi- dhara – transferred)
31	Sri. Kashim Churikhan	II Addl. District and Sessions Judge, Ballari.	LXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
32	Smt. K.Bhagya	District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, M.S. Building, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Vijayapura. (Vice Smt. Sheila B.M. – transferred)
33	Sri. Yashawant	V Addl. District and Sessions Judge, Belagavi.	III Addl. District and Sessions Judge, Belagavi. (Vice Sri. Manjappa Hanamantappa Annayyanavar – transferred)
34	Sri. H.A.Mohan	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	V Addl. District and Sessions Judge, Belagavi. (Vice Sri. Yashawant – transferred)
35	Sri. Shankarappa Nimbanna Kalkani	II Addl. District and Sessions Judge, Ramanagara (to sit at Kanakapura).	II Addl. District and Sessions Judge, Chitradurga. (Vice Sri. Bannikatti Hanumanthappa R. – transferred)
36	Sri. R.Ravi	XVII Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Hassan. (Vice Sri. Basavaraj C.K. – transferred)

1	2	3	4
37	Sri. Lokappa N.R.	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	Addl. District and Sessions Judge, Chamarajanagar (to sit at Kollegal). (Vice Sri. Vinay D. – transferred)
38	Sri. R.Y.Shashidhara	II Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Shivamogga (to sit at Bhadravathi). (Vice Smt. Hemavathi – transferred)
39	Sri. J.V.Vijayananda	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	I Addl. District and Sessions Judge, Davanagere. (Vice Sri. Kengabalaiah – transferred)
40	Smt. Nagajyothi K.A.	XXIX Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Mandya. (Vice Smt. Rajeshwari N. Hegde – transferred)
41	Sri. Devanand Puttappa Nayak	XXXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Raichur. (Vice Sri. Sudesh Rajaram Paradeshi – transferred)
42	Sri. P.Srinivasa	XLII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Mysuru. (Vacant Court)
43	Smt. Savithri Shivaputra Kujji	Prl. Judge, Family Court, Dharwad.	X Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Maruti Bagade – transferred)

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44	Sri. Abhay Dhanpal Chougala	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (ON REPATRIATION)	II Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Smt. Pallavi B.R. – transferred)
45	Sri. A.V.Srinath	District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Belagavi. (Vice Smt. Vela Damodar Khoday – transferred)
46	Sri. Maanu K.S.	XXX Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Kudavakkaliger Mahadevappa Gangappa – transferred)
47	Smt. Manjula Itty	XXI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, D.K.Mangaluru. (Vacant Court)
48	Sri. Vinay D.	Addl. District and Sessions Judge, Chamarajanagar (to sit at Kollegal).	II Addl. District and Sessions Judge, Ballari. (Vice Sri. Kashim Churikhan – transferred)
49	Smt. Pallavi B.R.	II Addl. District and Sessions Judge, D.K. Mangaluru.	IV Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. A.G.Gangadhar – transferred)
50	Sri. Raghavendra Gowda B.G.	III Addl. District and Sessions Judge, Vijayapura. (ON REQUEST)	III Addl. District and Sessions Judge, Tumakuru. (Vice Sri. G.V.Chandrashekhar – transferred)

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51	Sri. Mohan Badagandi	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. G.S.Praseela Kumari – transferred)
52	Sri. Chennapa Gouda	VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Mohan Badagandi – transferred)
53	Sri. Jaishankar	XV Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Dharwad. (Vice Sri. Srikanth S.V. – transferred)
54	Sri. Virupakshaiah H.M.	III Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Patil Nagalinganagouda - transferred)
55	Smt. Pushpavathi V.	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vice Sri. Lokappa N.R. – transferred)
56	Smt. G.S.Praseela Kumari	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Chennapa Gouda – transferred)

1	2	3	4
57	Sri. Kengabalaiah	I Addl. District and Sessions Judge, Davanagere.	XLII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. P.Srinivasa – transferred)
58	Sri. Srikanth S.V.	IV Addl. District and Sessions Judge, Dharwad.	XXX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Maanu K.S. – transferred)
59	Sri. Karabari Ravindra	IV Addl. District and Sessions Judge, Vijayapura.	II Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Gulzarlal D. Mahavarkar – transferred)
60	Sri. G.V.Chandrashekar	III Addl. District and Sessions Judge, Tumakuru.	VI Addl. District and Sessions Judge, Tumakuru. (Vice Sri. B.Dasaratha – transferred)
61	Smt. Veena Mallanaik Naikar	Prl. Judge, Family Court, Ballari.	XL Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Ravindra M. Joshi – transferred)
62	Sri. A.G.Gangadhara	IV Addl. District and Sessions Judge, D.K.Mangaluru.	LIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
63	Sri. Sreepada N.	XXXI Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Davanagere. (Vice Smt.E.Chandrakala – transferred)
64	Sri. Girisha Bhat K.	XLVI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Virupakshaiah H.M. – transferred)

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65	Sri. Alva Shanthanna Muthappa	IV Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Vijayapura. (Special Court for trial of cases filed under PC Act) (Vice Sri. Raghavendra Gowda B.G. – transferred)
66	Smt. E.Chandrakala	II Addl. District and Sessions Judge, Davanagere.	XV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Jaishankar – transferred)
67	Sri. Sudesh Rajaram Paradeshi	II Addl. District and Sessions Judge, Raichur.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vice Smt. K.Bhagya – transferred)
68	Sri. Subhash Bandu Hosakalle	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	IV Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Karabari Ravindra – transferred)
69	Smt. Sudha Sethuram Onkar	XLIV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. A.Vijayan – due for retirement w.e.f. 31.05.2021)
70	Smt. Shayma Khamroz	Prl. Judge, Family Court, Kolar.	Addl. District and Sessions Judge-FTSC-I, Mysuru. (Vice Smt. Bennali Shivakumar Jayashree – transferred)

1	2	3	4
71	Sri. Basavaraj C.K.	Addl. District and Sessions Judge-FTSC-I, Hassan.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. J.V.Vijayananda – transferred)
72	Sri. V.Jagadeesh	LIII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, U.K.Karwar (to sit at Sirsi). (Vice Sri. Shantaveer Shivappa – transferred)
73	Sri. B.Dasaratha	VI Addl. District and Sessions Judge, Tumakuru.	Proposed for appointment as Prl. Judge, Family Court, Davanagere. (Vice Smt. S.Nagashree – transferred)
74	Sri. Rajesh Karnam K.	District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Ballari. (Vice Smt. Veena Mallanaik Naikar - transferred)

BY ORDER OF THE HIGH COURT

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.

2. The Officers mentioned at Sl.Nos. 2, 5 to 7, 10 to 12, 16, 18 to 20, 24 to 26, 29 to 31, 33, 35, 36, 38 to 41, 43, 46, 48 to 53, 56 to 63, 66 and 70 to 72 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
3. The Officers mentioned at Sl.Nos.1, 3, 4, 8, 9, 13, 14, 15, 17, 21, 22, 23, 32, 42, 45, 47, 54, 55, 64, 65, 67, 73 and 74 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
4. The Officers mentioned at Sl.Nos.27, 28, 34, 37, 44 and 68 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
5. The Officer mentioned at Sl.No.69 of the notification with a direction to get herself relieved from the present charge of her post only after receipt of necessary appointment order from the Government and then proceed to take charge of her new post on the forenoon of **June 1, 2021**.
6. The Accountant General in Karnataka, Bengaluru.
7. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/Registrar (Computers)/Registrar (Vigilance)/Registrar (Statistics and Review)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
14. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.

15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
16. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
22. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
23. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
24. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
25. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
26. Spare copies.

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